

# IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified Copies.

Date : 26.11.2022										
S.L. No.	C.A. No.	Date of Application	Case No.	Name of the Applicant	C.C. Type	Judge / Court Name	C.C Applied For	Other Document	Dealing Section	Seat No.
1	107026/2022	26.11.2022	WA-1020/2022	S K BEHERA	GENERAL		Order Dtd. 2022-09-28			(Seat No -)
2	107027/2022	26.11.2022	RVWP ET-238/2012	S K BEHERA	GENERAL		Order Dtd. 2022-11-01			(Seat No -)
3	107028/2022	26.11.2022	RVWP ET-141/2012	S K BEHERA	GENERAL		Order Dtd. 2022-11-01			(Seat No -)
4	107029/2022	26.11.2022	RVWP ET-272/2022	S K BEHERA	GENERAL		Order Dtd. 2022-10-27			(Seat No -)
5	107030/2022	26.11.2022	RVWP ET-65/2012	S K BEHERA	GENERAL		Order Dtd. 2022-11-01			(Seat No -)
6	107031/2022	26.11.2022	RVWP ET-36/2012	S K BEHERA	GENERAL		Order Dtd. 2022-11-01			(Seat No -)
7	107032/2022	26.11.2022	RVWP ET-102/2012	S K BEHERA	GENERAL		Order Dtd. 2022-11-02			(Seat No -)
8	107033/2022	26.11.2022	RVWP ET-282/2012	S K BEHERA	GENERAL		Order Dtd. 2022-11-01			(Seat No -)

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9	10703 4/2022	26.11 .2022	RVWP ET- 101/ 2012	S K BEHERA	GEN ERAL		Order Dtd. 2022-11-02			(S ea t No -)
10	10703 5/2022	26.11 .2022	RVWP ET- 49/2 012	S K BEHERA	GEN ERAL		Order Dtd. 2022-10-31			(S ea t No -)
11	10703 6/2022	26.11 .2022	RVWP ET- 214/ 2011	S K BEHERA	GEN ERAL		Order Dtd. 2022-10-31			(S ea t No -)
12	10703 7/2022	26.11 .2022	RVWP ET- 22/2 012	S K BEHERA	GEN ERAL		Order Dtd. 2022-10-31			(S ea t No -)
13	10703 8/2022	26.11 .2022	RVWP ET- 73/2 012	S K BEHERA	GEN ERAL		Order Dtd. 2022-10-31			(S ea t No -)
14	10703 9/2022	26.11 .2022	RVWP ET- 227/ 2012	S K BEHERA	GEN ERAL		Order Dtd. 2022-11-01			(S ea t No -)
15	10704 0/2022	26.11 .2022	RVWP ET- 231/ 2012	S K BEHERA	GEN ERAL		Order Dtd. 2022-11-01			(S ea t No -)
16	10704 1/2022	26.11 .2022	RVWP ET- 228/ 2012	S K BEHERA	GEN ERAL		Order Dtd. 2022-11-01			(S ea t No -)
17	10704 2/2022	26.11 .2022	WP (C ) - 3321 6/20 21	S K BEHERA	GEN ERAL		Order Dtd. 2022-11-24			(S ea t No -)
18	10704 3/2022	26.11 .2022	WP (C ) - 5835 /202 1	S K BEHERA	GEN ERAL		Order Dtd. 2022-11-25			(S ea t No -)
19	10704 4/2022	26.11 .2022	WP (C ) -	S K BEHERA	GEN ERAL		Order Dtd. 2022-11-25			(S ea

	2		5646 /202 1		L					t No -)
2 0	10704 5/202 2	26.11 .2022	WP(C) )- 2410 0/20 22	S K BEHERA	GEN ERA L		Order Dtd. 2022-11-25			(S ea t No -)
2 1	10704 6/202 2	26.11 .2022	WP(C) )- 2991 8/20 22	S K BEHERA	GEN ERA L		Order Dtd. 2022-11-25			(S ea t No -)
2 2	10704 7/202 2	26.11 .2022	WP(C) )- 2992 2/20 22	S K BEHERA	GEN ERA L		Order Dtd. 2022-11-25			(S ea t No -)
2 3	10704 8/202 2	26.11 .2022	WP(C) )- 2992 3/20 22	S K BEHERA	GEN ERA L		Order Dtd. 2022-11-25			(S ea t No -)
2 4	10704 9/202 2	26.11 .2022	WP(C) )- 3049 1/20 22	S K BEHERA	GEN ERA L		Order Dtd. 2022-11-25			(S ea t No -)
2 5	10705 0/202 2	26.11 .2022	WP(C) )- 2461 1/20 22	S K BEHERA	GEN ERA L		Order Dtd. 2022-11-17	WRIT BRAN CH-3		(S ea t No - 28 )
2 6	10705 1/202 2	26.11 .2022	WP(C) )- 9864 /202 2	S K BEHERA	GEN ERA L		Order Dtd. 2022-11-09	WRIT BRAN CH-1		(S ea t No - 2)
2 7	10705 2/202 2	26.11 .2022	WP(C) )- 3547 5/20 20	S K BEHERA	GEN ERA L		Order Dtd. 2022-06-21			(S ea t No - 2)
2 8	10705 3/202 2	26.11 .2022	WP(C) )- 1275 6/20 16	S K BEHERA	GEN ERA L		Order Dtd. 2022-11-24			(S ea t No - 2)

29	10705 4/2022	26.11 .2022	WP(C) )- 7284 /201 5	B K ROUTRA Y	GEN ERA L		Order Dtd. 2022-11-18			(S ea t No - 2)
30	10705 5/2022	26.11 .2022	WP(C) )- 4366 /202 2	G C SWAIN	GEN ERA L		Order Dtd. 2022-03-03			(S ea t No - 2)
31	10705 6/2022	26.11 .2022	WP(C) )- 4367 /202 2	G C SWAIN	GEN ERA L		Order Dtd. 2022-03-03			(S ea t No - 2)
32	10705 7/2022	26.11 .2022	WP(C) )- 1114 /201 7	D R JENA	GEN ERA L		Order Dtd. 2022-11-03		WRIT BRAN CH-5	(S ea t No - 21 )
33	10705 8/2022	26.11 .2022	WP(C) )- 2260 7/20 18	P K NAYAK	GEN ERA L		Order Dtd. 2022-11-16		WRIT BRAN CH-8	(S ea t No - 42 )
34	10705 9/2022	26.11 .2022	ABLA PL- 3752 /202 0	A. PATT ANAIAK	GEN ERA L		Order Dtd. 2022-03-07			(S ea t No - 42 )
35	10706 0/2022	26.11 .2022	ABLA PL- 1100 0/20 20	SUPRAV A UPADHY AY	GEN ERA L		Order Dtd. 2020-10-19			(S ea t No - 42 )
36	10706 1/2022	26.11 .2022	ABLA PL- 1103 9/20 20	ABHISE K UPADHY AY	GEN ERA L		Order Dtd. 2020-10-19			(S ea t No - 42 )
3	10706	26.11	WP(C)	K C	GEN		Order Dtd. 2022-11-18			(S

7	2/2022	.2022	) - 2822 7/2022	DAS	ERA L					ea t No - 42 )
38	10706 3/2022	26.11 .2022	ARBP - 39/2019	S BEHERA	GEN ERA L		Counter			(S ea t No - 42 )
39	10706 4/2022	26.11 .2022	BLAP L- 8618 /2022	M PATRA	GEN ERA L		Order Dtd. 2022-09-21			(S ea t No - 42 )
40	10706 5/2022	26.11 .2022	CMP- 1679 /2017	B N PANDA	GEN ERA L		Order Dtd. 2022-05-10			(S ea t No - 42 )
41	10706 6/2022	26.11 .2022	WA- 431/2017	B C PANDA	GEN ERA L		Order Dtd. 2022-10-17			(S ea t No - 42 )
42	10706 7/2022	26.11 .2022	RSA- 112/2022	S DASH	GEN ERA L		Petition		SECO ND APPE AL	(S ea t No - 1)
43	10706 8/2022	26.11 .2022	MATA - 15/2020	P L MISHRA	GEN ERA L		Order Dtd. 2022-10-31			(S ea t No - 1)
44	10706 9/2022	26.11 .2022	WP (C ) - 2600 8/2020	A K BISWAL	GEN ERA L		Order Dtd. 2021-03-08			(S ea t No - 1)
45	10707 0/2022	26.11 .2022	WP (C ) -	A K BISWAL	GEN ERA L		Order Dtd. 2022-11-01			(S ea

	2		1376 2/20 17		L					t No - 1)
4 6	10707 1/202 2	26.11 .2022	WP(C ) - 1112 2/20 17	A K BISWAL	GEN ERA L		Order Dtd. 2022-11-01			(S ea t No - 1)
4 7	10707 2/202 2	26.11 .2022	WP(C ) - 1049 9/20 22	K MOHANT Y	GEN ERA L		Order Dtd. 2022-07-06			(S ea t No - 1)
4 8	10707 3/202 2	26.11 .2022	WP(C ) - 2633 6/20 22	G C BARIK	GEN ERA L		Order Dtd. 2022-11-24	WRIT BRAN CH-1		(S ea t No - 30 )
4 9	10707 4/202 2	26.11 .2022	WP(C ) - 3111 0/20 22	ASUTOS H MOHANT Y	C.O T .	COUR T NO. 22	Order Dtd. 2022-11-23			(S ea t No - 30 )
5 0	10707 5/202 2	26.11 .2022	ABLA PL- 1452 7/20 22	S P SAHOO	C.O T .	COUR T NO. 2	Order Dtd. 2022-11-25			(S ea t No - 30 )
5 1	10707 6/202 2	26.11 .2022	ABLA PL- 1452 6/20 22	S P SAHOO	C.O T .	COUR T NO. 2	Order Dtd. 2022-11-25			(S ea t No - 30 )
5 2	10707 7/202 2	26.11 .2022	ABLA PL- 1431 6/20 22	T K MISHRA	C.O T .	COUR T NO. 2	Order Dtd. 2022-11-25			(S ea t No - 30 )
5 3	10707 8/202 2	26.11 .2022	ABLA PL- 1429	M N MOHANT Y	C.O T .	COUR T NO.	Order Dtd. 2022-11-25			(S ea t

			9/20 22			2				No - 30 )
5 4	10707 9/202 2	26.11 .2022	ABLA PL- 1429 8/20 22	S.K. BHANJA DEO	C.O .	COUR T NO. 2	Order Dtd. 2022-11-25		CRIM INAL MISC - 1 (BA IL- 1)	(S ea t No - 2)
5 5	10708 0/202 2	26.11 .2022	ABLA PL- 1398 7/20 22	H K DASH	C.O .	COUR T NO. 2	Order Dtd. 2022-11-25			(S ea t No - 2)
5 6	10708 1/202 2	26.11 .2022	WA- 93/2 019	J D MUDULI	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-23			(S ea t No - 2)
5 7	10708 2/202 2	26.11 .2022	WP (C ) - 2906 5/20 22	P K SWAIN	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-23			(S ea t No - 2)
5 8	10708 3/202 2	26.11 .2022	WP (C ) - 2906 5/20 22	R K MOHAPA TRA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-23			(S ea t No - 2)
5 9	10708 4/202 2	26.11 .2022	ABLA PL- 1430 7/20 22	K K NATH	C.O .	COUR T NO. 2	Order Dtd. 2022-11-25			(S ea t No - 2)
6 0	10708 5/202 2	26.11 .2022	ABLA PL- 1429 5/20 22	AMLAN SHAKTI PAUL	C.O .	COUR T NO. 2	Order Dtd. 2022-11-25			(S ea t No - 2)
6 1	10708 6/202 2	26.11 .2022	BLAP L- 4787 /202 1	B.S.SW AIN	C.O .	COUR T NO. 8	Order Dtd. 2022-11-24			(S ea t No - 2)

62	10708 7/2022	26.11 .2022	ABLA PL- 1429 3/20 22	SARADA NAYAK	C.O .	COUR T NO. 2	Order Dtd. 2022-11-25			(S ea t No - 2)
63	10708 8/2022	26.11 .2022	ABLA PL- 1426 6/20 22	GANESH SAHOO	C.O .	COUR T NO. 2	Order Dtd. 2022-11-25		CRIM INAL MISC - 1 (BA IL- 1)	(S ea t No - 2)
64	10708 9/2022	26.11 .2022	BLAP L- 4787 /202 1	G.SAHO O	C.O .	COUR T NO. 8	Order Dtd. 2022-11-24			(S ea t No - 2)
65	10709 0/2022	26.11 .2022	ABLA PL- 1399 9/20 22	SOMANA TH MITRA	C.O .	COUR T NO. 2	Order Dtd. 2022-11-25			(S ea t No - 2)
66	10709 1/2022	26.11 .2022	CRLM C- 2775 /201 6	S.R.PA NI	C.O .	COUR T NO. 10	Order Dtd. 2022-11-23			(S ea t No - 2)
67	10709 2/2022	26.11 .2022	WPC (OAC) - 1329 /201 9	SUMANT A DAS	C.O .	COUR T NO. 1	Order Dtd. 2022-11-23		OA Bran ch	(S ea t No - 1)
68	10709 3/2022	26.11 .2022	WP (C) )- 3174 5/20 22	B K PANDA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-24			(S ea t No - 1)
69	10709 4/2022	26.11 .2022	ABLA PL- 1283 1/20 21	M.DAS	C.O .	COUR T NO. 7	Order Dtd. 2022-11-24			(S ea t No - 1)
70	10709 5/2022	26.11 .2022	WP (C) )- 2529 6/20 22	S SAMAL	C.O .	COUR T NO. 6	Order Dtd. 2022-11-24			(S ea t No - 1)



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71	10709 6/2022	26.11 .2022	WP (C) )- 2529 5/20 22	S SAMAL	C.O .	COUR T NO. 6	Order Dtd. 2022-11-24			(S ea t No - 1)
72	10709 7/2022	26.11 .2022	WP (C) )- 2529 4/20 22	S SAMAL	C.O .	COUR T NO. 6	Order Dtd. 2022-11-24			(S ea t No - 1)
73	10709 8/2022	26.11 .2022	WP (C) )- 3013 4/20 22	UMAKAN TA CHHOTR AY	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-23			(S ea t No - 1)
74	10709 9/2022	26.11 .2022	RSA- 455/ 2017	D.NAYA K	C.O .	COUR T NO. 1	Order Dtd. 2022-11-24		SECO ND APPE AL	(S ea t No - 1)
75	10710 0/2022	26.11 .2022	WP (C) )- 2047 6/20 15	S.C. SUNADA RA	C.O .	COUR T NO. 1	Order Dtd. 2022-11-23		WRIT BRAN CH-5	(S ea t No - 32 )
76	10710 1/2022	26.11 .2022	BLAP L- 8750 /202 2	S.SAMA L	C.O .	COUR T NO. 6	Order Dtd. 2022-11-22			(S ea t No - 32 )
77	10710 2/2022	26.11 .2022	WP (C) )- 3174 6/20 22	B K PANDA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-24			(S ea t No - 32 )
78	10710 3/2022	26.11 .2022	CRLM P- 2172 /202 2	B.K.DA S	C.O .	COUR T NO. 6	Order Dtd. 2022-11-24			(S ea t No - 32 )

79	107104/2022	26.11.2022	WP (C)- 2296 1/2022	SATYAJIT SAMAL	C.O.	COURT NO. 6	Order Dtd. 2022-11-23		(Seat No - 32)
80	107105/2022	26.11.2022	WP (C)- 2295 8/2022	SATYAJIT SAMAL	C.O.	COURT NO. 6	Order Dtd. 2022-11-23		(Seat No - 32)
81	107106/2022	26.11.2022	WP (C)- 2438 7/2022	A K PANDA	C.O.	COURT NO. 6	Order Dtd. 2022-11-23		(Seat No - 32)
82	107107/2022	26.11.2022	WP (C)- 3013 5/2022	UMAKAN TA CHHOTRAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-11-23		(Seat No - 32)
83	107108/2022	26.11.2022	WP (C)- 3013 2/2022	UMAKAN TA CHHOTRAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-11-23		(Seat No - 32)
84	107109/2022	26.11.2022	WP (C)- 1423 0/2020	RANJIT MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2022-11-23		(Seat No - 32)
85	107110/2022	26.11.2022	WP (C)- 2658 /2022	M K DASH	C.O.	COURT NO. 6	Order Dtd. 2022-11-23		(Seat No - 32)
86	107111/2022	26.11.2022	WP (C)- 2660 /2022	MIHIR KUMAR DASH	C.O.	COURT NO. 6	Order Dtd. 2022-11-23		(Seat No - 32)

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87	10711 2/2022	26.11 .2022	CRLM P- 2214 /2022	R.C.RO UT	C.O.	COUR T NO. 6	Order Dtd. 2022-11-24			(S ea t No - 32 )
88	10711 3/2022	26.11 .2022	WP (C ) - 3082 5/20 22	ANIRUD HA NAYAK	C.O.	COUR T NO. 3 OLD	Order Dtd. 2022-11-18			(S ea t No - 32 )
89	10711 4/2022	26.11 .2022	CRLM P- 2202 /2022	BYOMAK ESH TRIPAT HY	C.O.	COUR T NO. 6	Order Dtd. 2022-11-24			(S ea t No - 32 )
90	10711 5/2022	26.11 .2022	ABLA PL- 1452 8/20 22	R.K.RO UT	C.O.	COUR T NO. 2	Order Dtd. 2022-11-25			(S ea t No - 32 )
91	10711 6/2022	26.11 .2022	WP (C ) - 3082 5/20 22	ANIRUD HA NAYAK	C.O.	COUR T NO. 3 OLD	Order Dtd. 2022-11-18			(S ea t No - 32 )
92	10711 7/2022	26.11 .2022	ABLA PL- 1452 5/20 22	L.RAY	C.O.	COUR T NO. 2	Order Dtd. 2022-11-25			(S ea t No - 32 )
93	10711 8/2022	26.11 .2022	CRLM P- 1033 /2022	PRADIP KUMAR SAHOO	C.O.	COUR T NO. 1	Order Dtd. 2022-11-24			(S ea t No - 32 )
94	10711 9/2022	26.11 .2022	CRLM P- 2204	H. K. PATRA	C.O.	COUR T NO.	Order Dtd. 2022-11-24			(S ea t

			/2022			6			No - 32)
95	107120/2022	26.11.2022	CRLM P-2206/2022	JAYADEBA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2022-11-24		(Seat No - 32)
96	107121/2022	26.11.2022	CRLM P-2209/2022	ANANT DAS	C.O.	COURT NO. 6	Order Dtd. 2022-11-24		(Seat No - 32)
97	107122/2022	26.11.2022	WP (C) - 22965/2022	SATYAJIT SAMAL	C.O.	COURT NO. 6	Order Dtd. 2022-11-23		(Seat No - 32)
98	107123/2022	26.11.2022	CRLM P-2211/2022	NIRANJAN MALLICK	C.O.	COURT NO. 6	Order Dtd. 2022-11-24		(Seat No - 32)
99	107124/2022	26.11.2022	WP (C) - 29179/2022	DR. PURUSOTTA M CHULI	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-11-23		(Seat No - 32)
100	107125/2022	26.11.2022	CRLM P-2215/2022	K. SAHOO	C.O.	COURT NO. 6	Order Dtd. 2022-11-24		(Seat No - 32)
101	107126/2022	26.11.2022	WP (C) - 31123/2022	R K PATTANAIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-11-23	WRIT BRANCH-6	(Seat No - 26)
1	10712	26.11	CRLM	BYOMAK	C.O.	COUR	Order Dtd. 2022-11-24		(S

02	7/2022	.2022	P-2200/2022	ESH TRIPATHY	.	T NO. 6				eat No - 26)
103	107128/2022	26.11.2022	WP(C)-30747/2022	M.R. ROUSTRAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-11-23			(Seat No - 26)
104	107129/2022	26.11.2022	OJC-13231/2001	RAJAT DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-11-24			(Seat No - 26)
105	107130/2022	26.11.2022	WP(C)-28728/2022	SANJIB KUMAR BHANJA DEO	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-11-23			(Seat No - 26)
106	107131/2022	26.11.2022	WP(C)-7095/2008	P. C. DAS	C.O.	COURT NO. 15	Order Dtd. 2022-11-23			(Seat No - 26)
107	107132/2022	26.11.2022	WP(C)-27685/2022	A PREM	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-11-23			(Seat No - 26)
108	107133/2022	26.11.2022	WP(C)-27097/2022	J.K.MI SHRA (2)	C.O.	COURT NO. 22	Order Dtd. 2022-11-24			(Seat No - 26)
109	107134/2022	26.11.2022	WP(C)-28354/2022	P. N. NAYAK	C.O.	COURT NO. 22	Order Dtd. 2022-11-24			(Seat No - 26)

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110	107135/2022	26.11.2022	WP (C)-30826/2022	JATINDRA KUMAR MOHAPATRA	C.O.	COURT NO. 22	Order Dtd. 2022-11-24			(Seat No - 26)
111	107136/2022	26.11.2022	WP (C)-28694/2022	P K DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-11-23			(Seat No - 26)
112	107137/2022	26.11.2022	WA-354/2019	J K MISHRA	C.O.	COURT NO. 3	Order Dtd. 2022-11-23			(Seat No - 26)
113	107138/2022	26.11.2022	CRLR EV-822/2009	P. K. SWAIN	C.O.	COURT NO. 1	Order Dtd. 2022-11-25			(Seat No - 26)
114	107139/2022	26.11.2022	WA-354/2019	K P BEHERA	C.O.	COURT NO. 3	Order Dtd. 2022-11-23			(Seat No - 26)
115	107140/2022	26.11.2022	WA-682/2019	CHHABI RANA	C.O.	COURT NO. 19	Order Dtd. 2022-11-23			(Seat No - 26)
116	107141/2022	26.11.2022	WA-682/2019	J PRADHAN	C.O.	COURT NO. 19	Order Dtd. 2022-11-23			(Seat No - 26)
117	107142/2022	26.11.2022	WA-92/2019	A SAHOO	C.O.	COURT NO. 2	Order Dtd. 2022-11-23			(Seat No

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1 1 8	10714 3/202 2	26.11 .2022	WA- 92/2 019	B K SWAIN	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-23			(S ea t No - 26 )
1 1 9	10714 4/202 2	26.11 .2022	WA- 684/ 2019	GANESW AR JAYASI NGH	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-11-23			(S ea t No - 26 )
1 2 0	10714 5/202 2	26.11 .2022	WA- 89/2 019	JADUNA TH PRADHA N	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-23			(S ea t No - 26 )
1 2 1	10714 6/202 2	26.11 .2022	TRPC RL- 50/2 022	S K BISWAL	C.O .	COUR T NO. 8	Order Dtd. 2022-11-23			(S ea t No - 26 )
1 2 2	10714 7/202 2	26.11 .2022	TRPC RL- 79/2 022	P K JENA	C.O .	COUR T NO. 1	Order Dtd. 2022-11-24		CRIM INAL MISC - 3 (CR L.MI S)	(S ea t No - 6)
1 2 3	10714 8/202 2	26.11 .2022	TRP (C)- 394/ 2022	M R SAHOO	C.O .	COUR T NO. 1	Order Dtd. 2022-11-24			(S ea t No - 6)
1 2 4	10714 9/202 2	26.11 .2022	TRP (C)- 389/ 2022	G. JAYA SINGH	C.O .	COUR T NO. 1	Order Dtd. 2022-11-24			(S ea t No - 6)
1 2 5	10715 0/202 2	26.11 .2022	WA- 89/2 019	J. PRADHA N	C.O .	COUR T NO. 2	Order Dtd. 2022-11-23			(S ea t No

						OLD			- 6)
1 2 3 6	10715 1/202 2	26.11 .2022	TRP (C)- 356/ 2022	M R SAHOO	C.O .	COUR T NO. 1	Order Dtd. 2022-11-24		(S ea t No - 6)
1 2 7	10715 2/202 2	26.11 .2022	TRP (C)- 446/ 2022	M PAGAL	C.O .	COUR T NO. 1	Order Dtd. 2022-11-24		(S ea t No - 6)
1 2 8	10715 3/202 2	26.11 .2022	TRP (C)- 342/ 2022	J PRADHA N	C.O .	COUR T NO. 1	Order Dtd. 2022-11-24		(S ea t No - 6)
1 2 9	10715 4/202 2	26.11 .2022	WA- 89/2 019	R. K. MOHAPA TRA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-23		(S ea t No - 6)
1 3 0	10715 5/202 2	26.11 .2022	WA- 61/2 005	SHIBAS ISH PANI	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-11-23		(S ea t No - 6)
1 3 1	10715 6/202 2	26.11 .2022	WA- 61/2 005	A. BHOI	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-11-23		(S ea t No - 6)
1 3 2	10715 7/202 2	26.11 .2022	WA- 61/2 005	A. BHOI	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-11-23		(S ea t No - 6)
1 3 3	10715 8/202 2	26.11 .2022	TRP (C)- 393/ 2022	SUVEND U BARIK	C.O .	COUR T NO. 1	Order Dtd. 2022-11-24		(S ea t No - 6)



134	107159/2022	26.11.2022	WP (C)-28904/2022	S K PRADHAN	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-11-24		(Seat No - 6)
135	107160/2022	26.11.2022	WP (C)-17662/2022	JAYAKRISHNA MOHAPATRA	C.O.	COURT NO. 20	Order Dtd. 2022-11-24		(Seat No - 6)
136	107161/2022	26.11.2022	WP (C)-30468/2022	DEBENDRA BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-11-21		(Seat No - 6)
137	107162/2022	26.11.2022	WP (C)-21277/2022	DILIP KUMAR SAHU	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-11-23		(Seat No - 6)
138	107163/2022	26.11.2022	WP (C)-4420/2022	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2022-11-23		(Seat No - 6)
139	107164/2022	26.11.2022	CMP-1115/2022	A.K.ROUL	C.O.	COURT NO. 20	Order Dtd. 2022-11-25		(Seat No - 6)
140	107165/2022	26.11.2022	WP (C)-24943/2022	SATYAJIT SAMAL	C.O.	COURT NO. 6	Order Dtd. 2022-11-23		(Seat No - 6)
141	107166/2022	26.11.2022	CMP-1172/2022	R.K.ABRIK	C.O.	COURT NO. 20	Order Dtd. 2022-11-25	WRIT BRANCH-2	(Seat No - 34)
142	107167/2022	26.11.2022	WP (C)-24942/2022	SATYAJIT SAMAL	C.O.	COURT NO. 6	Order Dtd. 2022-11-23		(Seat No - )

										34 )
1 4 3	10716 8/202 2	26.11 .2022	WP (C) )- 2494 5/20 22	SATYAJ IT SAMAL	C.O .	COUR T NO. 6	Order Dtd. 2022-11-23			(S ea t No - 34 )
1 4 4	10716 9/202 2	26.11 .2022	CMP- 1510 /201 7	M/S.M. A..ALI	C.O .	COUR T NO. 20	Order Dtd. 2022-11-23	WRIT BRAN CH-7		(S ea t No - 48 )
1 4 5	10717 0/202 2	26.11 .2022	WP (C) )- 1651 9/20 21	DEBEND RA BEHERA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-23			(S ea t No - 48 )
1 4 6	10717 1/202 2	26.11 .2022	WA- 330/ 2019	S.K.BI SWAL	C.O .	COUR T NO. 3	Order Dtd. 2022-11-23			(S ea t No - 48 )
1 4 7	10717 2/202 2	26.11 .2022	WP (C) )- 1603 1/20 21	DEBEND RA BEHERA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-23			(S ea t No - 48 )
1 4 8	10717 3/202 2	26.11 .2022	WP (C) )- 2205 1/20 22	M R SAHOO	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-24			(S ea t No - 48 )
1 4 9	10717 4/202 2	26.11 .2022	WP (C) )- 3115 9/20 22	RAMAKA NTA SARANG I	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-25			(S ea t No - 48 )
1 5 0	10717 5/202 2	26.11 .2022	WA- 355/ 2019	D.BISW AL	C.O .	COUR T NO.	Order Dtd. 2022-11-23			(S ea t

						3				No - 48)
151	107176/2022	26.11.2022	WP (C) - 31173/2022	DR. PURUSOTTA M CHULI	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-11-25			(Seat No - 48)
152	107177/2022	26.11.2022	WP (C) - 31175/2022	DR. PURUSOTTA M CHULI	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-11-25			(Seat No - 48)
153	107178/2022	26.11.2022	WP (C) - 31196/2022	HEMANT A KUMAR ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-11-25			(Seat No - 48)
154	107179/2022	26.11.2022	WP (C) - 12756/2016	C. R. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-11-24			(Seat No - 48)
155	107180/2022	26.11.2022	WP (C) - 16842/2017	S. CHOUDHURY	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-11-24			(Seat No - 48)
156	107181/2022	26.11.2022	WP (C) - 23696/2021	YASHOBANTA DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-11-24			(Seat No - 48)
157	107182/2022	26.11.2022	WP (C) - 22088/2022	M R SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-11-24			(Seat No - 48)
1	10718	26.11	WP (C)	M R	C.O	COUR	Order Dtd. 2022-11-24			(S

58	3/2022	.2022	)-23228/2022	SAHOO	.	T NO. 3 OLD				eat No - 48)
159	107184/2022	26.11.2022	WP (C)-12483/2021	D.K. DEHURY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-11-22			(Seat No - 48)
160	107185/2022	26.11.2022	WP (C)-23233/2022	M R SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-11-24			(Seat No - 48)
161	107186/2022	26.11.2022	WP (C)-23263/2022	M.R. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-11-24			(Seat No - 48)
162	107187/2022	26.11.2022	WP (C)-23691/2022	M R SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-11-24			(Seat No - 48)
163	107188/2022	26.11.2022	WP (C)-31300/2022	ASHOK KUMAR SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-11-25			(Seat No - 48)
164	107189/2022	26.11.2022	WP (C)-24782/2022	M R SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-11-24			(Seat No - 48)
165	107190/2022	26.11.2022	WP (C)-28791/2019	SUMANT A DAS	C.O.	COURT NO. 9	Order Dtd. 2022-11-24			(Seat No - 48)

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1 6 6	10719 1/202 2	26.11 .2022	WP (C) )- 2478 3/20 22	M R SAHOO	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-24			(S ea t No - 48 )
1 6 7	10719 2/202 2	26.11 .2022	WP (C) )- 2654 9/20 22	JYOTI RANJAN SAHOO	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-24			(S ea t No - 48 )
1 6 8	10719 3/202 2	26.11 .2022	WP (C) )- 2704 7/20 22	M R SAHOO	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-24			(S ea t No - 48 )
1 6 9	10719 4/202 2	26.11 .2022	WP (C) )- 2890 2/20 22	S K PRADHA N	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-24			(S ea t No - 48 )
1 7 0	10719 5/202 2	26.11 .2022	WP (C) )- 2905 9/20 22	S K PRADHA N	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-24			(S ea t No - 48 )
1 7 1	10719 6/202 2	26.11 .2022	WP (C) )- 2296 4/20 22	SATYAJ IT SAMAL	C.O .	COUR T NO. 6	Order Dtd. 2022-11-23			(S ea t No - 48 )
1 7 2	10719 7/202 2	26.11 .2022	WPCR L- 69/2 021	H N MOHAPA TRA	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-11-18			(S ea t No - 48 )
1 7 3	10719 8/202 2	26.11 .2022	CMP- 620/ 2021	PRAFUL LA CH. ACHARY A	C.O .	COUR T NO. 20	Order Dtd. 2022-11-24			(S ea t No

										- 48 )
1 7 4	10719 9/202 2	26.11 .2022	WP (C ) - 3141 2/20 22	S K DAS	C.O .	COUR T NO. 20	Order Dtd. 2022-11-24			(S ea t No - 48 )
1 7 5	10720 0/202 2	26.11 .2022	WP (C ) - 2670 0/20 22	J PRADHA N	C.O .	COUR T NO. 20	Order Dtd. 2022-11-24			(S ea t No - 48 )
1 7 6	10720 1/202 2	26.11 .2022	WP (C ) - 1420 9/20 22	S MOHARA NA	C.O .	COUR T NO. 20	Order Dtd. 2022-11-24	WRIT BRAN CH-5		(S ea t No - 21 )
1 7 7	10720 2/202 2	26.11 .2022	ABLA PL- 1228 2/20 22	PABITR A KUMAR MOHANT Y	C.O .	COUR T NO. 7	Order Dtd. 2022-11-25			(S ea t No - 21 )
1 7 8	10720 3/202 2	26.11 .2022	ABLA PL- 6084 /202 2	T. R. DAS	C.O .	COUR T NO. 5	Order Dtd. 2022-11-25			(S ea t No - 21 )
1 7 9	10720 4/202 2	26.11 .2022	ABLA PL- 6073 /202 2	JYOTIS H RANJAN DAS	C.O .	COUR T NO. 5	Order Dtd. 2022-11-25			(S ea t No - 21 )
1 8 0	10720 5/202 2	26.11 .2022	ABLA PL- 1567 4/20 21	SANJIB KUMAR BHANJA DEO	C.O .	COUR T NO. 7	Order Dtd. 2022-09-22			(S ea t No - 21 )
1 8	10720 6/202	26.11 .2022	ABLA PL-	CHEERA RANJAN	C.O .	COUR T	Order Dtd. 2022-04-07			(S ea

1	2		7974 /202 0	SATAPA THY		NO. 7				t No - 21 )
1 8 2	10720 7/202 2	26.11 .2022	ABLA PL- 3759 /202 0	A. PATNA IK	C.O .	COUR T NO. 7	Order Dtd. 2022-03-07			(S ea t No - 21 )
1 8 3	10720 8/202 2	26.11 .2022	ABLA PL- 8143 /201 9	R. R. NAYAK	C.O .	COUR T NO. 7	Order Dtd. 2021-07-26			(S ea t No - 21 )
1 8 4	10720 9/202 2	26.11 .2022	JCRL A- 6/20 11	S. C. SUNDAR A	C.O .	COUR T NO. 4	Order Dtd. 2022-11-17			(S ea t No - 21 )
1 8 5	10721 0/202 2	26.11 .2022	JCRL A- 27/2 011	P. K. MISHRA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-23			(S ea t No - 21 )
1 8 6	10721 1/202 2	26.11 .2022	JCRL A- 45/2 011	UDAY KUMAR	C.O .	COUR T NO. 3	Order Dtd. 2022-11-18			(S ea t No - 21 )
1 8 7	10721 2/202 2	26.11 .2022	JCRL A- 11/2 011	B. L. TRIPAT HY	C.O .	COUR T NO. 4	Order Dtd. 2022-11-18			(S ea t No - 21 )
1 8 8	10721 3/202 2	26.11 .2022	JCRL A- 39/2 011	CHITTA RANJAN SAHOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-17			(S ea t No - 21 )

189	107214/2022	26.11.2022	GCRLA-2/2012	SITUN MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2022-11-18		(Seat No - 21)
190	107215/2022	26.11.2022	CRLA-730/2011	MISS B. L. TRIPATHY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-11-18		(Seat No - 21)
191	107216/2022	26.11.2022	CONT C-4320/2022	A. K. SAA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-11-23		(Seat No - 21)
192	107217/2022	26.11.2022	WP (C)-29288/2022	AMIT KUMAR SAA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-11-23		(Seat No - 21)
193	107218/2022	26.11.2022	WP (C)-29289/2022	AMIT KUMAR SAA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-11-23		(Seat No - 21)
194	107219/2022	26.11.2022	WP (C)-23149/2022	AMIT KUMAR SAA	C.O.	COURT NO. 6	Order Dtd. 2022-11-23		(Seat No - 21)
195	107220/2022	26.11.2022	WP (C)-23147/2022	AMIT KUMAR SAA	C.O.	COURT NO. 6	Order Dtd. 2022-11-23		(Seat No - 21)
196	107221/2022	26.11.2022	WP (C)-23148/2022	AMIT KUMAR SAA	C.O.	COURT NO. 6	Order Dtd. 2022-11-23		(Seat No - 21)



										21)
197	10722 2/2022	26.11 .2022	WP (C) )- 2965 6/20 22	AMIT KUMAR SAA	C.O	COURT NO. 3 OLD	Order Dtd. 2022-11-23			(Seat No - 21)
198	10722 3/2022	26.11 .2022	WP (C) )- 3045 9/20 22	AMIT KUMAR SAA	C.O	COURT NO. 3 OLD	Order Dtd. 2022-11-23			(Seat No - 21)
199	10722 4/2022	26.11 .2022	WP (C) )- 3045 7/20 22	AMIT KUMAR SAA	C.O	COURT NO. 3 OLD	Order Dtd. 2022-11-23			(Seat No - 21)
200	10722 5/2022	26.11 .2022	CONT C- 4324 /202 2	AMIT KUMAR SAA	C.O	COURT NO. 3 OLD	Order Dtd. 2022-11-23			(Seat No - 21)
201	10722 6/2022	26.11 .2022	CONT C- 4323 /202 2	AMIT KUMAR SAA	C.O	COURT NO. 3 OLD	Order Dtd. 2022-11-23			(Seat No - 21)
202	10722 7/2022	26.11 .2022	CONT C- 4321 /202 2	AMIT KUMAR SAA	C.O	COURT NO. 3 OLD	Order Dtd. 2022-11-23			(Seat No - 21)
203	10722 8/2022	26.11 .2022	WP (C) )- 2503 3/20 13	D. R. RATH	GEN ERA L		Order Dtd. 2022-12- 19Petition,Annexure,	WRIT BRAN CH-6		(Seat No - 36)
204	10722 9/2022	26.11 .2022	WP (C) )- 1995	D. R. RATH	GEN ERA L		Order Dtd. 2021-09-09			(Seat

			1/20 20						No - 36 )
2 0 5	10723 0/202 2	26.11 .2022	CONT C- 4319 /202 2	AMIT KUMAR SAA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-23		(S ea t No - 36 )
2 0 6	10723 1/202 2	26.11 .2022	CONT C- 4318 /202 2	AMIT KUMAR SAA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-23		(S ea t No - 36 )
2 0 7	10723 2/202 2	26.11 .2022	CONT C- 4322 /202 2	AMIT KUMAR SAA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-23		(S ea t No - 36 )
2 0 8	10723 3/202 2	26.11 .2022	CONT C- 4326 /202 2	AMIT KUMAR SAA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-23		(S ea t No - 36 )
2 0 9	10723 4/202 2	26.11 .2022	CONT C- 4317 /202 2	AMIT KUMAR SAA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-23		(S ea t No - 36 )
2 1 0	10723 5/202 2	26.11 .2022	WP (C ) - 2944 1/20 22	AMIT KUMAR SAA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-23		(S ea t No - 36 )
2 1 1	10723 6/202 2	26.11 .2022	WP (C ) - 2943 9/20 22	AMIT KUMAR SAA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-23		(S ea t No - 36 )
2	10723	26.11	SA-	D R	GEN		Entire Order	SECO	(S

1 2	7/202 2	.2022	55/1 994	MOHAPA TRA	ERA L				ND APPE AL	ea t No - 3)
2 1 3	10723 8/202 2	26.11 .2022	WP (C )- 2928 4/20 22	AMIT KUMAR SAA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-23			(S ea t No - 3)
2 1 4	10723 9/202 2	26.11 .2022	ABLA PL- 6363 /202 2	S. CHOU DHURY	GEN ERA L		Order Dtd. 2022-07-05			(S ea t No - 3)
2 1 5	10724 10/202 2	26.11 .2022	WP (C )- 2928 5/20 22	AMIT KUMAR SAA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-23			(S ea t No - 3)
2 1 6	10724 11/202 2	26.11 .2022	FAO- 387/ 2022	R. K. BARIK	C.O .	COUR T NO. 23	Order Dtd. 2022-11-23		MISC . APPE AL SEC.	(S ea t No - 2)
2 1 7	10724 12/202 2	26.11 .2022	FAO- 142/ 2020	JATADH ARI BARIK	C.O .	COUR T NO. 22	Order Dtd. 2022-11-24			(S ea t No - 2)
2 1 8	10724 13/202 2	26.11 .2022	FAO- 142/ 2020	M. N. MOHANT Y	C.O .	COUR T NO. 22	Order Dtd. 2022-11-24			(S ea t No - 2)
2 1 9	10724 14/202 2	26.11 .2022	BLAP L- 9985 /202 2	A K BEHERA	GEN ERA L		Order Dtd. 2022-10-28			(S ea t No - 2)
2 2 0	10724 15/202 2	26.11 .2022	BLAP L- 7586 /202 2	B. B. MALLIC K	C.O .	COUR T NO. 23	Order Dtd. 2022-11-24			(S ea t No - 2)

221	107246/2022	26.11.2022	WP (C)-31492/2022	BISWANATH BEHERA	C.O.	COURT NO. 22	Order Dtd. 2022-11-25			(Seat No - 2)
222	107247/2022	26.11.2022	BLAP L-5155/2022	GANESH CHANDRA JENA	C.O.	COURT NO. 23	Order Dtd. 2022-08-26			(Seat No - 2)
223	107248/2022	26.11.2022	CRLM C-1538/2022	JYOTI PRAKASH KAR	C.O.	COURT NO. 12	Order Dtd. 2022-12-16		CRIMINAL MISC - 3 (C.R.L.M.I.S)	(Seat No - 5)
224	107249/2022	26.11.2022	CRLM C-1536/2022	GANESH SAHOO	C.O.	COURT NO. 12	Order Dtd. 2022-11-24			(Seat No - 5)
225	107250/2022	26.11.2022	CRLM C-1288/2022	MANAS RANJAN SAHOO	C.O.	COURT NO. 12	Order Dtd. 2022-11-24			(Seat No - 5)
226	107251/2022	26.11.2022	CRLM C-275/2022	GANESH SAHOO	C.O.	COURT NO. 12	Order Dtd. 2022-11-24			(Seat No - 5)
227	107252/2022	26.11.2022	CRLM C-3188/2022	A. MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2023-01-10		CRIMINAL MISC - 3 (C.R.L.M.I.S)	(Seat No - 3)
228	107253/2022	26.11.2022	CRLM C-3499/2022	R. K. MALLIK	C.O.	COURT NO. 12	Order Dtd. 2022-11-24			(Seat No - 3)
229	107254/2022	26.11.2022	CRLM C-3481/2022	GANESH SAHOO	C.O.	COURT NO. 12	Order Dtd. 2022-11-24			(Seat No - 3)

			2							- 3)
2 3 0	10725 5/202 2	26.11 .2022	CRLM C- 2137 /200 5	S K BISWAL	GEN ERA L		Order Dtd. 2017-12-05		CRIM INAL MISC - 3 (CR L.MI S)	(S ea t No - 1)
2 3 1	10725 6/202 2	26.11 .2022	CRLM C- 3395 /202 2	KSHITI SH	C.O .	COUR T NO. 12	Order Dtd. 2022-11-30		CRIM INAL MISC - 3 (CR L.MI S)	(S ea t No - 2)
2 3 2	10725 7/202 2	26.11 .2022	CRLM C- 3392 /202 2	P. K. MISHRA	C.O .	COUR T NO. 12	Order Dtd. 2022-11-24			(S ea t No - 2)
2 3 3	10725 8/202 2	26.11 .2022	CRLM C- 3380 /202 2	P. K. MISHRA	C.O .	COUR T NO. 12	Order Dtd. 2022-11-24			(S ea t No - 2)
2 3 4	10725 9/202 2	26.11 .2022	CRLM C- 3342 /202 2	RAHUL SETHI	C.O .	COUR T NO. 12	Order Dtd. 2022-11-24			(S ea t No - 2)
2 3 5	10726 0/202 2	26.11 .2022	CRLM C- 3319 /202 2	KSHITI SH	C.O .	COUR T NO. 12	Order Dtd. 2022-11-24			(S ea t No - 2)
2 3 6	10726 1/202 2	26.11 .2022	CRLM C- 3260 /202 2	MANAS RANJAN SAHOO	C.O .	COUR T NO. 12	Order Dtd. 2022-11-24			(S ea t No - 2)
2 3 7	10726 2/202 2	26.11 .2022	WP (C )- 3125 1/20 22	B DASH	C.O .	COUR T NO. 22	Order Dtd. 2022-11-25			(S ea t No - 2)
2	10726	26.11	CRLM	HAREKR	C.O	COUR	Order Dtd. 2022-11-24			(S

38	3/2022	.2022	C-3205/2022	USHNA DASH	.	T NO. 12				eat No - 2)
239	107264/2022	26.11.2022	CRLM C-2966/2022	A MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2022-11-23		CRIMINAL MISC - 3 (C.R.L.M.I.S)	(Seat No - 6)
240	1072645/2022	26.11.2022	CRLM C-1987/2022	PABITRA KUMAR MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2022-08-26			(Seat No - 6)
241	1072646/2022	26.11.2022	CRLM C-2260/2022	SIBA PRASAD SAHOO	C.O.	COURT NO. 12	Order Dtd. 2022-11-24			(Seat No - 6)
242	1072647/2022	26.11.2022	BLAP L-8582/2022	S P SAHOO	C.O.	COURT NO. 5	Order Dtd. 2022-11-25			(Seat No - 6)
243	1072648/2022	26.11.2022	WP (C) - 31574/2022	AMLANJYOTI ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-11-23			(Seat No - 6)
244	1072649/2022	26.11.2022	BLAP L-9313/2022	S.K. BHANJA DEO	C.O.	COURT NO. 5	Order Dtd. 2022-11-25			(Seat No - 6)
245	1072740/2022	26.11.2022	CRLM C-3548/2022	JIBAN JYOTI PRADHAN	C.O.	COURT NO. 12	Order Dtd. 2022-12-20			(Seat No - 6)
246	1072741/2022	26.11.2022	CRLM C-3531/2022	S. K. BEHERA	C.O.	COURT NO. 12	Order Dtd. 2022-12-19			(Seat No - 6)

2 4 7	10727 2/2022	26.11 .2022	BLAP L- 4677 /2022	R C BHOI	C.O .	COUR T NO. 5	Order Dtd. 2022-11-25		(S ea t No - 6)
2 4 8	10727 3/2022	26.11 .2022	CRLM C- 3538 /2022	JYOTI PRAKAS H KAR	C.O .	COUR T NO. 12	Order Dtd. 2022-11-24		(S ea t No - 6)
2 4 9	10727 4/2022	26.11 .2022	ABLA PL- 1317 0/2022	P K BARIK	C.O .	COUR T NO. 5	Order Dtd. 2022-11-25		(S ea t No - 6)
2 5 0	10727 5/2022	26.11 .2022	BLAP L- 1102 5/2021	J KAMILA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-25		(S ea t No - 6)
2 5 1	10727 6/2022	26.11 .2022	CRLM C- 3066 /2022	S. K. PATTAN AIK	C.O .	COUR T NO. 12	Order Dtd. 2022-11-23		(S ea t No - 6)
2 5 2	10727 7/2022	26.11 .2022	WP (C ) - 3126 3/2022	MADAN DAS	C.O .	COUR T NO. 3	Order Dtd. 2022-11-25	WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 8)
2 5 3	10727 8/2022	26.11 .2022	WP (C ) - 3126 3/2022	PRASAN JIT BEHERA	C.O .	COUR T NO. 3	Order Dtd. 2022-11-25	WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 8)
2 5 4	10727 9/2022	26.11 .2022	CRLM C- 3030 /2022	S. K. NAYAK	C.O .	COUR T NO. 12	Order Dtd. 2022-11-23	CRIM INAL MISC - 3 (CR L.MI S)	(S ea t No - 4)
2	10728	26.11	WP (C	P K	C.O	COUR	Order Dtd. 2022-11-25		(S

55	0/2022	.2022	)-30869/2022	SWAIN	.	T NO. 3				ea t No - 4)
256	107281/2022	26.11.2022	CRLM C-3003/2022	MANASI PANDA	C.O.	COURT NO. 12	Order Dtd. 2022-11-23			(S ea t No - 4)
257	107282/2022	26.11.2022	WP(C)-30869/2022	P K PAL	C.O.	COURT NO. 3	Order Dtd. 2022-11-25			(S ea t No - 4)
258	107283/2022	26.11.2022	WP(C)-23215/2014	P K LENKA	C.O.	COURT NO. 16	Order Dtd. 2022-11-25			(S ea t No - 4)
259	107284/2022	26.11.2022	CRLM C-3000/2022	R. R. NAYAK	C.O.	COURT NO. 12	Order Dtd. 2022-12-16		CRIM INAL MISC - 3 (CR L.MI S)	(S ea t No - 6)
260	107285/2022	26.11.2022	WP(C)-22981/2014	S.R. PATTANAIK	C.O.	COURT NO. 16	Order Dtd. 2022-11-25			(S ea t No - 6)
261	107286/2022	26.11.2022	CRLM C-2552/2022	MRUTYU NJAY MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2022-11-24			(S ea t No - 6)
262	107287/2022	26.11.2022	WP(C)-28941/2022	P K LENKA	C.O.	COURT NO. 3	Order Dtd. 2022-11-25			(S ea t No - 6)
263	107288/2022	26.11.2022	CRLM C-3131/2022	M. R. SAHOO	C.O.	COURT NO. 12	Order Dtd. 2022-12-22		CRIM INAL MISC - 3 (CR L.MI S)	(S ea t No - 3)



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264	107289/2022	26.11.2022	WP (C)-28941/2022	T BAG	C.O.	COURT NO. 3	Order Dtd. 2022-11-25			(Seat No - 3)
265	107290/2022	26.11.2022	CRLM C-2920/2022	JYOTI RANJAN NAYAK	C.O.	COURT NO. 12	Order Dtd. 2022-10-26			(Seat No - 3)
266	107291/2022	26.11.2022	CRLM C-2560/2022	SANTOSH KUMAR DASH	C.O.	COURT NO. 12	Order Dtd. 2022-09-30			(Seat No - 3)
267	107292/2022	26.11.2022	WP (C)-25097/2022	S. PATTANAIK	C.O.	COURT NO. 3	Order Dtd. 2022-11-25	WRIT BRANCH (DIVISION BENCH-3)		(Seat No - 118)
268	107293/2022	26.11.2022	CRLM C-2766/2022	S. K. SAHOO	C.O.	COURT NO. 12	Order Dtd. 2023-01-05	CRIMINAL MISC - 3 (CR.L.MIS)		(Seat No - 2)
269	107294/2022	26.11.2022	WP (C)-25097/2022	RABI SAMAL	C.O.	COURT NO. 3	Order Dtd. 2022-11-25	WRIT BRANCH (DIVISION BENCH-3)		(Seat No - 118)
270	107295/2022	26.11.2022	CRLM C-2725/2021	DILLIP KUMAR MALLICK	C.O.	COURT NO. 11	Order Dtd. 2022-11-24	CRIMINAL MISC - 3 (CR.L.MIS)		(Seat No - 6)
271	107296/2022	26.11.2022	WP (C)-25097/2022	T BAG	C.O.	COURT NO. 3	Order Dtd. 2022-11-25	WRIT BRANCH (DIVISION)		(Seat No - )

									N BENC H-3)	11 8)
2 7 2	10729 7/202 2	26.11 .2022	CRLM C- 2954 /202 2	PRADEE P KUMAR MOHANT Y	C.O .	COUR T NO. 12	Order Dtd. 2022-12-23		CRIM INAL MISC - 3 (CR L.MI S)	(S ea t No - 6)
2 7 3	10729 8/202 2	26.11 .2022	WP (C ) - 2290 3/20 22	S. PATT ANAIAK	C.O .	COUR T NO. 3	Order Dtd. 2022-11-25		WRIT BRAN CH (DIV ISIO N BENC H-3)	(S ea t No - 12 0)
2 7 4	10729 9/202 2	26.11 .2022	CRLM C- 2612 /202 2	S. K. BISWAL	C.O .	COUR T NO. 12	Order Dtd. 2022-12-09		CRIM INAL MISC - 3 (CR L.MI S)	(S ea t No - 1)
2 7 5	10730 0/202 2	26.11 .2022	WP (C ) - 2290 3/20 22	PRASAN JIT BEHERA	C.O .	COUR T NO. 3	Order Dtd. 2022-11-25		WRIT BRAN CH (DIV ISIO N BENC H-3)	(S ea t No - 12 0)
2 7 6	10730 1/202 2	26.11 .2022	CRLM C- 2803 /202 2	GANESH SAHOO	C.O .	COUR T NO. 12	Order Dtd. 2023-01-05		CRIM INAL MISC - 3 (CR L.MI S)	(S ea t No - 5)
2 7 7	10730 2/202 2	26.11 .2022	WP (C ) - 2290 3/20 22	P K LENKA	C.O .	COUR T NO. 3	Order Dtd. 2022-11-25		WRIT BRAN CH (DIV ISIO N BENC H-3)	(S ea t No - 12 0)
2 7 8	10730 3/202 2	26.11 .2022	MACA - 41/2 021	S. K. SAHOO	C.O .	COUR T NO. 23	Order Dtd. 2022-11-23			(S ea t No - 12

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279	107304/2022	26.11.2022	MACA - 402/2020	P. K. PARIDA	C.O.	COURT NO. 22	Order Dtd. 2022-11-23			(Seat No - 120)
280	107305/2022	26.11.2022	MACA - 402/2020	RAJAT DAS	C.O.	COURT NO. 22	Order Dtd. 2022-11-23			(Seat No - 120)
281	107306/2022	26.11.2022	MACA - 317/2022	SARAT SWAIN	C.O.	COURT NO. 23	Order Dtd. 2022-11-23			(Seat No - 120)
282	107307/2022	26.11.2022	MACA - 317/2022	S. K. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2022-11-23			(Seat No - 120)
283	107308/2022	26.11.2022	MACA - 191/2020	P. K. LENKA	C.O.	COURT NO. 22	Order Dtd. 2022-11-23			(Seat No - 120)
284	107309/2022	26.11.2022	MACA - 191/2020	SARAT SWAIN	C.O.	COURT NO. 22	Order Dtd. 2022-11-23			(Seat No - 120)
285	107310/2022	26.11.2022	MACA - 424/2017	MR. DURGA CHARAN DEY	C.O.	COURT NO. 22	Order Dtd. 2022-11-23			(Seat No - 120)
286	107311/2022	26.11.2022	MACA - 424/2017	KSHITI SH	C.O.	COURT NO. 22	Order Dtd. 2022-11-23			(Seat No - 120)

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2 8 7	10731 2/202 2	26.11 .2022	FAO- 491/ 2013	RASHMI RANJAN DAS	C.O .	COUR T NO. 22	Order Dtd. 2022-11-24			(S ea t No - 12 0)
2 8 8	10731 3/202 2	26.11 .2022	FAO- 491/ 2013	K. K. NATH	C.O .	COUR T NO. 22	Order Dtd. 2022-11-24			(S ea t No - 12 0)
2 8 9	10731 4/202 2	26.11 .2022	WP (C ) - 1938 5/20 22	S C DASH	C.O .	COUR T NO. 11	Order Dtd. 2022-11-02			(S ea t No - 12 0)
2 9 0	10731 5/202 2	26.11 .2022	WP (C ) - 1938 5/20 22	S C DASH	C.O .	COUR T NO. 11	Order Dtd. 2022-11-25			(S ea t No - 12 0)
2 9 1	10731 6/202 2	26.11 .2022	WP (C ) - 1938 5/20 22	S C DASH	C.O .	COUR T NO. 11	Order Dtd. 2022-11-25			(S ea t No - 12 0)
2 9 2	10731 7/202 2	26.11 .2022	WP (C ) - 2345 3/20 22	S C DASH	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-25			(S ea t No - 12 0)
2 9 3	10731 8/202 2	26.11 .2022	WP (C ) - 2345 3/20 22	S C DASH	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-25			(S ea t No - 12 0)
2 9 9	10731 9/202	26.11 .2022	WP (C ) -	S C DASH	C.O .	COUR T	Order Dtd. 2022-11-25			(S ea

4	2		2345 3/20 22			NO. 2 OLD				t No - 12 0)
2 9 5	10732 0/202 2	26.11 .2022	WP (C ) - 3140 3/20 22	B K DALEI	C.O .	COUR T NO. 22	Order Dtd. 2022-11-25		WRIT BRAN CH-1	(S ea t No - 1)
2 9 6	10732 1/202 2	26.11 .2022	WP (C ) - 3125 6/20 22	B DASH	C.O .	COUR T NO. 22	Order Dtd. 2022-11-25			(S ea t No - 1)
2 9 7	10732 2/202 2	26.11 .2022	WP (C ) - 3125 5/20 22	BIKRAM KESHAR I BAL	C.O .	COUR T NO. 22	Order Dtd. 2022-11-25			(S ea t No - 1)
2 9 8	10732 3/202 2	26.11 .2022	WP (C ) - 1847 1/20 22	U P BAG	C.O .	COUR T NO. 22	Order Dtd. 2022-11-25			(S ea t No - 1)
2 9 9	10732 4/202 2	26.11 .2022	WP (C ) - 1847 1/20 22	MANASI PANDA	C.O .	COUR T NO. 22	Order Dtd. 2022-11-25			(S ea t No - 1)
3 0 0	10732 5/202 2	26.11 .2022	WP (C ) - 2219 4/20 18	H K DASH	C.O .	COUR T NO. 1	Order Dtd. 2022-11-25		WRIT BRAN CH-3	(S ea t No - 13 )
3 0 1	10732 6/202 2	26.11 .2022	WP (C ) - 2472 1/20 22	M.R. ROUTRA Y	C.O .	COUR T NO. 22	Order Dtd. 2022-11-25			(S ea t No - 13 )
3 0 2	10732 7/202 2	26.11 .2022	WP (C ) - 2500 6/20 22	D K NAIK	C.O .	COUR T NO. 4	Order Dtd. 2022-11-25		WRIT BRAN CH-8	(S ea t No - 4)

										39)
303	10732 8/2022	26.11 .2022	WP(C) )- 2659 0/20 22	B K ROUTRA Y	C.O .	COUR T NO. 22	Order Dtd. 2022-11-25			(S ea t No - 39 )
304	10732 9/2022	26.11 .2022	CONT C- 6711 /202 1	CHHABI RANA	C.O .	COUR T NO. 22	Order Dtd. 2022-11-25			(S ea t No - 39 )
305	10733 0/2022	26.11 .2022	CONT C- 6176 /202 2	DAYANI DHI MISHRA	C.O .	COUR T NO. 22	Order Dtd. 2022-11-25			(S ea t No - 39 )
306	10733 1/2022	26.11 .2022	CONT C- 6832 /202 2	P R SWAIN	C.O .	COUR T NO. 22	Order Dtd. 2022-11-25			(S ea t No - 39 )
307	10733 2/2022	26.11 .2022	CONT C- 6668 /202 2	D K NAIK	C.O .	COUR T NO. 22	Order Dtd. 2022-11-25			(S ea t No - 39 )
308	10733 3/2022	26.11 .2022	WP(C) )- 1139 7/20 08	R BARIK	C.O .	IN CHAM BERS	Order Dtd. 2022-11-25			(S ea t No - 39 )
309	10733 4/2022	26.11 .2022	WP(C) )- 1139 7/20 08	S D JENA	C.O .	IN CHAM BERS	Order Dtd. 2022-11-25			(S ea t No - 39 )
310	10733 5/2022	26.11 .2022	WP(C) )- 1191	S PALAI	C.O .	IN CHAM BERS	Order Dtd. 2022-11-25			(S ea t

			4/2008						No - 39)
311	107336/2022	26.11.2022	MACA - 1084/2012	B. K. MOHARANA	C.O.	CH	Order Dtd. 2022-11-23		(Seat No - 39)
312	107337/2022	26.11.2022	MACA - 1084/2012	RAJAT DAS	C.O.	CH	Order Dtd. 2022-11-23		(Seat No - 39)
313	107338/2022	26.11.2022	MACA - 372/2022	SARAT SWAIN	C.O.	COURT NO. 23	Order Dtd. 2022-11-24		(Seat No - 39)
314	107339/2022	26.11.2022	MACA - 372/2022	P. K. LENKA	C.O.	COURT NO. 23	Order Dtd. 2022-11-24		(Seat No - 39)
315	107340/2022	26.11.2022	MACA - 996/2017	SARAT DASH	C.O.	COURT NO. 23	Order Dtd. 2022-11-23		(Seat No - 39)
316	107341/2022	26.11.2022	WP(C) - 27865/2013	P K RATH	GENERAL	PetitionAnnexure, Counter, Rejoinder, Affidavit,	MISC NO. 7071/14 AND 14134/14 WITH ANNEXURE AND WRITTEN REPLY ORDER DT - 31/01/2014 , 04/04/2014 , 07/4/2014, 21/04/2014		(Seat No - 39)

								01/05/2014 08/05/2014 25/08/2014 29/10/2014 04/05/2014 AND 04/05/2015		
317	10734 2/2022	26.11 .2022	MACA - 996/ 2017	R. K. MOHAPA TRA	C.O .	COUR T NO. 23	Order Dtd. 2022-11-23			(S ea t No - 39 )
318	10734 3/2022	26.11 .2022	MACA - 319/ 2022	SARAT SWAIN	C.O .	COUR T NO. 23	Order Dtd. 2022-11-23			(S ea t No - 39 )
319	10734 4/2022	26.11 .2022	MACA - 319/ 2022	MR. P.K. MISHRA	C.O .	COUR T NO. 23	Order Dtd. 2022-11-23			(S ea t No - 39 )
320	10734 5/2022	26.11 .2022	STRE V- 2/20 12	MOHAN BEHERA	GEN ERA L		Order Dtd. 2022-08-16			(S ea t No - 39 )
321	10734 6/2022	26.11 .2022	CONT C- 728/ 2018	P PARIDA	GEN ERA L		Order Dtd. 2019-01- 30Petition,Annexure,	CONT EMPT		(S ea t No - 5 )
322	10734 7/2022	26.11 .2022	WP (C ) - 5385 /202 1	AJAY KUMAR PANDA	C.O .	COUR T NO. 22	Order Dtd. 2022-11-25			(S ea t No - 5 )
32	10734 8/2022	26.11 .2022	WP (C ) -	SARADA NAYAK	C.O .	COUR T	Order Dtd. 2022-11-25			(S ea



3	2		5385 /202 1			NO. 22				t No - 5)
3 2 4	10734 9/202 2	26.11 .2022	WP (C) )- 5646 /202 1	A. K. MISHRA	C.O .	COUR T NO. 22	Order Dtd. 2022-11-25			(S ea t No - 5)
3 2 5	10735 0/202 2	26.11 .2022	TRP (C) )- 422/ 2022	SANTOS H KUMAR MAHANT Y	C.O .	COUR T NO. 1	Order Dtd. 2022-11-24			(S ea t No - 5)
3 2 6	10735 1/202 2	26.11 .2022	TRP (C) )- 424/ 2022	T.K. BARIK	C.O .	COUR T NO. 1	Order Dtd. 2022-11-24			(S ea t No - 5)
3 2 7	10735 2/202 2	26.11 .2022	WP (C) )- 2937 2/20 22	DEBEND RA BEHERA	C.O .	COUR T NO. 1	Order Dtd. 2022-11-15			(S ea t No - 5)
3 2 8	10735 3/202 2	26.11 .2022	WP (C) )- 2938 4/20 22	DEBEND RA BEHERA	C.O .	COUR T NO. 1	Order Dtd. 2022-11-15			(S ea t No - 5)
3 2 9	10735 4/202 2	26.11 .2022	WPC (OAC) )- 2700 /201 8	M. R. SAHOO	C.O .	COUR T NO. 14	Order Dtd. 2022-11-23			(S ea t No - 5)
3 3 0	10735 5/202 2	26.11 .2022	ABLA PL- 1323 3/20 22	JAYAKR ISHNA MOHAPA TRA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-10-14			(S ea t No - 5)
3 3 1	10735 6/202 2	26.11 .2022	ABLA PL- 1110 6/20 22	SIBA PRASAD SAHOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-09-14			(S ea t No - 5)
3	10735	26.11	BLAP	B. N.	C.O	COUR	Order Dtd. 2022-11-25		CRIM	(S

32	7/2022	.2022	L-10326/2021	MOHAPATRA	.	T NO. 11			INAL MISC - 3 (CR L.MIS)	Seat No - 18)
333	107358/2022	26.11.2022	CRP-26/2022	G. SUNDARA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-11-24			(Seat No - 18)
334	107359/2022	26.11.2022	CONT C-7024/2022	DILLIP SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-11-25			(Seat No - 18)
335	107360/2022	26.11.2022	CONT C-7086/2022	P. K. LENKA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-11-25			(Seat No - 18)
336	107361/2022	26.11.2022	CONT C-130/2022	ASHUTOSH MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-11-25			(Seat No - 18)
337	107362/2022	26.11.2022	WP (C)-27661/2022	C. R. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-11-21			(Seat No - 18)
338	107363/2022	26.11.2022	WP (C)-30071/2022	MANASI PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-11-25		WRIT BRANCH-1	(Seat No - 30)
339	107364/2022	26.11.2022	WP (C)-31862/2022	D. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-11-25		WRIT BRANCH-6	(Seat No - 16)

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340	10736 5/2022	26.11 .2022	WP (C) )- 3166 8/20 22	SARADA NAYAK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-25		(S ea t No - 16 )
341	10736 6/2022	26.11 .2022	WP (C) )- 3084 2/20 22	D. BISWAL	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-23		(S ea t No - 16 )
342	10736 7/2022	26.11 .2022	WP (C) )- 1879 9/20 21	R K MOHAPA TRA	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-11-24	WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 10 1)
343	10736 8/2022	26.11 .2022	TRP (C) )- 435/ 2022	SUVEND U BARIK	C.O .	COUR T NO. 1	Order Dtd. 2022-11-24		(S ea t No - 10 1)
344	10736 9/2022	26.11 .2022	TRP (C) )- 447/ 2022	UNMESH CHANDR A JENA	C.O .	COUR T NO. 1	Order Dtd. 2022-11-24		(S ea t No - 10 1)
345	10737 0/2022	26.11 .2022	WP (C) )- 3074 3/20 22	ASHUTO SH MOHANT Y	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-24		(S ea t No - 10 1)
346	10737 1/2022	26.11 .2022	WP (C) )- 1911 3/20 17	M. D. BISWAL	C.O .	COUR T NO. 4	Order Dtd. 2022-11-24		(S ea t No - 10 1)
347	10737 2/2022	26.11 .2022	CRLM C- 3129	G. JAYASI NGH	C.O .	COUR T NO.	Order Dtd. 2022-11-23		(S ea t

			/2022			12			No - 101)
348	107373/2022	26.11.2022	CRLM C-3129/2022	G. JAYASINGH	C.O.	COURT NO. 12	Order Dtd. 2022-11-23		(Seat No - 101)
349	107374/2022	26.11.2022	WPC (OA) - 1144/2013	R K MAHABHOI	GENERAL		Order Dtd. 2022-09-09		(Seat No - 101)
350	107375/2022	26.11.2022	SA-140/2002	P C MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2022-06-20 Decree, SUBSTN. STATEMENT AND LIMITATION, SUBSTITUTION ORDER		(Seat No - 101)
351	107376/2022	26.11.2022	CRLM P-1841/2022	DILLIP SAMAL	GENERAL		Order Dtd. 2022-09-19		(Seat No - 101)
352	107377/2022	26.11.2022	ABLA PL-2869/2020	M R SETHI	GENERAL		Order Dtd. 2022-02-24		(Seat No - 101)
353	107378/2022	26.11.2022	ABLA PL-7660/2022	BISWAJIT SAHOO	GENERAL		Order Dtd. 2022-11-10		(Seat No - 101)
354	107379/2022	26.11.2022	WP (C) - 7086/2016	B. D. SAHU	C.O.	COURT NO. 22	Order Dtd. 2022-12-21	WRIT BRANCH (DIVISION BENCH)	(Seat No - 115)

355	107380/2022	26.11.2022	RSA-472/2018	DILLIP SAMAL	GENERAL		Judgement Dtd. 2022-11-25			(Seat No - 115)
356	107381/2022	26.11.2022	WP(C)-7087/2016	B. D. SAHU	C.O.	COURT NO. 22	Order Dtd. 2022-12-21		WRIT BRANCH (DIVISION BENCH)	(Seat No - 115)
357	107382/2022	26.11.2022	WP(C)-475/2003	PITABAS NAYAK	GENERAL		Order Dtd. 2022-11-11			(Seat No - 115)
358	107383/2022	26.11.2022	WP(C)-15648/2022	MOHAN BEHERA	GENERAL		Order Dtd. 2022-07-04			(Seat No - 115)
359	107384/2022	26.11.2022	WP(C)-7088/2016	B. D. SAHU	C.O.	COURT NO. 22	Order Dtd. 2022-12-21		WRIT BRANCH (DIVISION BENCH)	(Seat No - 115)
360	107385/2022	26.11.2022	SA-140/2002	P C MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2022-06-20 Misc. case,	SUBSTITUTION ORDER, 4.5.22, 16.5.22		(Seat No - 115)
361	107386/2022	26.11.2022	WP(C)-26231/2013	P. N. NAYAK	C.O.	COURT NO. 7	Order Dtd. 2022-11-24			(Seat No - 115)
362	107387/2022	26.11.2022	WP(C)-2621	P. N. NAYAK	C.O.	COURT NO.	Order Dtd. 2022-11-24			(Seat

			7/20 13			7				No - 11 5)
3 6 3	10738 8/202 2	26.11 .2022	WP (C ) - 1883 5/20 13	PRASAN TA KUMAR DAS	C.O .	COUR T NO. 7	Order Dtd. 2022-11-24			(S ea t No - 11 5)
3 6 4	10738 9/202 2	26.11 .2022	WPC (OAPC ) - 119/ 2019	A K DAS	GEN ERA L		Order Dtd. 2022-09-28			(S ea t No - 11 5)
3 6 5	10739 0/202 2	26.11 .2022	WP (C ) - 1950 5/20 13	KANTHA MANI SAHOO	C.O .	COUR T NO. 16	Order Dtd. 2022-11-24			(S ea t No - 11 5)
3 6 6	10739 1/202 2	26.11 .2022	WPC (OAPC ) - 120/ 2019	A K DASH	GEN ERA L		Order Dtd. 2022-09-28			(S ea t No - 11 5)
3 6 7	10739 2/202 2	26.11 .2022	WP (C ) - 1958 0/20 13	PRASAN TA KUMAR DAS	C.O .	COUR T NO. 16	Order Dtd. 2022-11-24			(S ea t No - 11 5)
3 6 8	10739 3/202 2	26.11 .2022	SA- 143/ 1991	P K MISHRA	GEN ERA L		Order Dtd. 2022-11-25		SECO ND APPE AL	(S ea t No - 4)
3 6 9	10739 4/202 2	26.11 .2022	WP (C ) - 6662 /201 4	KANTHA MANI SAHOO	C.O .		Order Dtd. 2022-11-24			(S ea t No - 4)
3 7 0	10739 5/202 2	26.11 .2022	CMP- 368/ 2016	P K JENA	GEN ERA L		Order Dtd. 2017-04- 05Compromise Petition, Skech Map,		WRIT BRAN CH-1	(S ea t

										No - 2)
371	107396/2022	26.11.2022	WP (C) - 898/2015	KANTHA MANI SAHOO	C.O .	COURT NO. 16	Order Dtd. 2022-11-24			(Seat No - 2)
372	107397/2022	26.11.2022	CRA-371/1992	A K ROUL	GENERAL		Order Dtd. 2019-02-01		CRIMINAL APPEAL	(Seat No - 2)
373	107398/2022	26.11.2022	ABLA PL-9770/2020	A K ROUL	GENERAL		Order Dtd. 2022-04-13			(Seat No - 2)
374	107399/2022	26.11.2022	ABLA PL-4704/2020	A K ROUL	GENERAL		Order Dtd. 2022-03-28			(Seat No - 2)
375	107400/2022	26.11.2022	WP (C) - 36837/2021	D K DEHURY	GENERAL		Order Dtd. 2022-11-22			(Seat No - 2)
376	107401/2022	26.11.2022	WP (C) - 12483/2021	D K DEHURY	GENERAL		Order Dtd. 2022-11-22			(Seat No - 2)
377	107402/2022	26.11.2022	WP (C) - 18692/2017	DILLIP KUMAR SAHU	C.O .	COURT NO. 3 OLD	Order Dtd. 2022-11-24			(Seat No - 2)
378	107403/2022	26.11.2022	WP (C) - 24781/2022	B B MALLIK	C.O .	COURT NO. 1	Order Dtd. 2022-11-24			(Seat No - 2)
379	107404/2022	26.11.2022	WA-362/	PRATAP KUMAR	C.O .	COURT	Order Dtd. 2022-11-23			(Seat

9	2		2019	BEHERA		NO. 1				t No - 2)
3 8 0	10740 5/202 2	26.11 .2022	WP(C) )- 1109 0/20 16	P C MOHANT Y	C.O .	COUR T NO. 1	Order Dtd. 2022-11-24			(S ea t No - 2)
3 8 1	10740 6/202 2	26.11 .2022	WA- 392/ 2019	M. R. BARIK	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-11-24			(S ea t No - 2)
3 8 2	10740 7/202 2	26.11 .2022	WP(C) )- 2357 6/20 17	T K NAYAK	C.O .	COUR T NO. 22	Order Dtd. 2022-11-24		WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 10 8)
3 8 3	10740 8/202 2	26.11 .2022	WP(C) )- 9303 /202 2	B N SHADAN GI	C.O .	COUR T NO. 3	Order Dtd. 2022-11-24			(S ea t No - 10 8)
3 8 4	10740 9/202 2	26.11 .2022	WP(C) )- 9303 /202 2	B B MALLIC K	C.O .	COUR T NO. 3	Order Dtd. 2022-11-24			(S ea t No - 10 8)
3 8 5	10741 0/202 2	26.11 .2022	WA- 685/ 2019	YASHOB ANTA DAS	C.O .	COUR T NO. 3	Order Dtd. 2022-11-23			(S ea t No - 10 8)
3 8 6	10741 1/202 2	26.11 .2022	WP(C) )- 2387 7/20 21	R K BARIK	C.O .	COUR T NO. 3	Order Dtd. 2022-11-24		WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 10 5)



387	107412/2022	26.11.2022	STRE V-62/2014	BIJAY KUMAR BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-11-22			(Seat No - 105)
388	107413/2022	26.11.2022	WP(C)-31322/2022	T BAG	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-11-24			(Seat No - 105)
389	107414/2022	26.11.2022	STRE V-60/2017	SATYAJIT BISWAL	C.O.	COURT NO. 23	Order Dtd. 2022-11-24		CIVIL REVISION	(Seat No - 1)
390	107415/2022	26.11.2022	WP(C)-31322/2022	B B MALLIK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-11-24			(Seat No - 1)
391	107416/2022	26.11.2022	WP(C)-8070/2022	T BAG	C.O.	COURT NO. 3	Order Dtd. 2022-11-24			(Seat No - 1)
392	107417/2022	26.11.2022	STRE V-11/2015	MOHAN BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-11-24			(Seat No - 1)
393	107418/2022	26.11.2022	WP(C)-23312/2022	T BAG	C.O.	COURT NO. 3	Order Dtd. 2022-11-24			(Seat No - 1)
394	107419/2022	26.11.2022	WP(C)-4640/2017	PITABAS NAYAK	C.O.	COURT NO. 22	Order Dtd. 2022-11-23			(Seat No - 1)
399	107420/2022	26.11.2022	STRE V-	D. D. MOHANT	C.O.	COURT	Order Dtd. 2022-11-24			(Seat No - 1)

5	2		136/ 2014	Y		NO. 22				t No - 1)
3 9 6	10742 1/202 2	26.11 .2022	WP(C) )- 3921 /202 2	D K SAHU	C.O .	COUR T NO. 3	Order Dtd. 2022-11-24			(S ea t No - 1)
3 9 7	10742 2/202 2	26.11 .2022	ITA- 12/2 019	B. K. DAS	C.O .	DR (J)	Order Dtd. 2022-11-24		CIVI L REVI SION	(S ea t No - 1)
3 9 8	10742 3/202 2	26.11 .2022	WP(C) )- 2997 /201 6	D K SAHU	C.O .	COUR T NO. 22	Order Dtd. 2022-11-24			(S ea t No - 1)
3 9 9	10742 4/202 2	26.11 .2022	BLAP L- 1043 5/20 22	BRAHMA NANDA TRIPAT HY	C.O .	COUR T NO. 11	Order Dtd. 2022-11-25		CRMI NAL MISC - 2 (BA IL- 2)	(S ea t No - 10 )
4 0 0	10742 5/202 2	26.11 .2022	BLAP L- 1106 6/20 21	B. B. MALLIC K	C.O .	COUR T NO. 7	Order Dtd. 2022-11-25			(S ea t No - 10 )
4 0 1	10742 6/202 2	26.11 .2022	CRLR EV- 402/ 2022	K C PANDA	C.O .	COUR T NO. 5	Order Dtd. 2022-11-17			(S ea t No - 10 )
4 0 2	10742 7/202 2	26.11 .2022	CRLR EV- 364/ 2022	GANESW AR JAYASI NGH	C.O .	COUR T NO. 5	Order Dtd. 2022-11-24			(S ea t No - 10 )
4 0 3	10742 8/202 2	26.11 .2022	BLAP L- 9829 /202	GANESH SAHOO	C.O .	COUR T NO. 11	Order Dtd. 2022-11-25			(S ea t No

			2							- 10 )
4 0 4	10742 9/202 2	26.11 .2022	BLAP L- 1047 6/20 22	LAXMID HAR MOHANT Y	C.O T .	COUR T NO. 11	Order Dtd. 2022-11-25			(S ea t No - 10 )
4 0 5	10743 0/202 2	26.11 .2022	CRLR EV- 583/ 2017	R. K. MEHER	C.O T .	COUR T NO. 11	Order Dtd. 2022-11-24			(S ea t No - 10 )
4 0 6	10743 1/202 2	26.11 .2022	WP (C ) - 3121 8/20 22	S K MISHRA	C.O T .	COUR T NO. 22	Order Dtd. 2022-11-25			(S ea t No - 10 )
4 0 7	10743 2/202 2	26.11 .2022	CRLR EV- 583/ 2017	SAMIR BARIK	C.O T .	COUR T NO. 22	Order Dtd. 2022-11-24			(S ea t No - 10 )
4 0 8	10743 3/202 2	26.11 .2022	WP (C ) - 3157 1/20 22	T BAG	C.O T .	COUR T NO. 22	Order Dtd. 2022-11-25			(S ea t No - 10 )
4 0 9	10743 4/202 2	26.11 .2022	CRLR EV- 469/ 2022	S. N. MISHRA	C.O T .	COUR T NO. 5	Order Dtd. 2022-11-25			(S ea t No - 10 )
4 1 0	10743 5/202 2	26.11 .2022	WP (C ) - 3142 6/20 22	J SAHOO	C.O T .	COUR T NO. 22	Order Dtd. 2022-11-25	WRIT BRAN CH-1		(S ea t No - 1 )
4 1 1	10743 6/202 2	26.11 .2022	WP (C ) - 3173	RABI SAMAL	C.O T .	COUR T NO.	Order Dtd. 2022-11-25			(S ea t

			8/20 22			22			No - 1)
4 1 2	10743 7/202 2	26.11 .2022	BLAP L- 3073 /202 2	N. C. SINHA	C.O .	COUR T NO. 11	Order Dtd. 2022-09-23		(S ea t No - 1)
4 1 3	10743 8/202 2	26.11 .2022	WP (C ) - 3098 8/20 22	B C PATRA	C.O .	COUR T NO. 22	Order Dtd. 2022-11-25	WRIT BRAN CH-4	(S ea t No - 38 )
4 1 4	10743 9/202 2	26.11 .2022	ITA- 13/2 019	B. K. DAS	C.O .	DR (J)	Order Dtd. 2022-11-24	CIVI L REVI SION	(S ea t No - 1)
4 1 5	10744 0/202 2	26.11 .2022	WP (C ) - 2877 1/20 22	P BASTIA	C.O .	COUR T NO. 22	Order Dtd. 2022-11-24		(S ea t No - 1)
4 1 6	10744 1/202 2	26.11 .2022	ITA- 23/2 019	DILLIP KUMAR SAHU	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-11-24		(S ea t No - 1)
4 1 7	10744 2/202 2	26.11 .2022	WP (C ) - 2907 2/20 22	A. PATT ANAIK	C.O .	COUR T NO. 22	Order Dtd. 2022-11-25		(S ea t No - 1)
4 1 8	10744 3/202 2	26.11 .2022	WP (C ) - 1167 7/20 08	UDAY KUMAR	C.O .	COUR T NO. 9	Order Dtd. 2022-11-25		(S ea t No - 1)
4 1 9	10744 4/202 2	26.11 .2022	ITA- 95/2 018	B. K. DAS	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-11-24		(S ea t No - 1)

4 2 0	10744 5/2022	26.11 .2022	WP(C) )- 5402 /200 6	P C MOHANT Y	C.O .	COUR T NO. 22	Order Dtd. 2022-11-23			(S ea t No - 1)
4 2 1	10744 6/2022	26.11 .2022	WA- 361/ 2019	PRATAP KUMAR BEHERA	C.O .	COUR T NO. 1	Order Dtd. 2022-11-23			(S ea t No - 1)
4 2 2	10744 7/2022	26.11 .2022	COPE T- 21/2 004	B DAS	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-25		CIVI L REVI SION	(S ea t No - 3)
4 2 3	10744 8/2022	26.11 .2022	JCRL A- 5/20 17	A K MOHANT Y	C.O .	COUR T NO. 23	Order Dtd. 2022-11-17			(S ea t No - 3)
4 2 4	10744 9/2022	26.11 .2022	CRLA - 979/ 2022	PRASAN JIT BEHERA	C.O .	COUR T NO. 11	Order Dtd. 2022-11-25			(S ea t No - 3)
4 2 5	10745 0/2022	26.11 .2022	CRLM C- 1277 /202 0	J PRADHA N	C.O .	COUR T NO. 12	Order Dtd. 2022-11-25		CRIM INAL MISC - 3 (CR L.MI S)	(S ea t No - 6)
4 2 6	10745 1/2022	26.11 .2022	WP(C) )- 2035 /201 3	D D MOHANT Y	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-11-24		WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 10 2)
4 2 7	10745 2/2022	26.11 .2022	WP(C) )- 1060 /201 7	D D MOHANT Y	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-11-24		WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 10 8)
4	10745	26.11	CRLM	J	C.O	COUR	Order Dtd. 2022-11-23			(S

28	3/2022	.2022	C-3066/2022	PRADHAN	.	T NO. 12				Seat No - 108)
429	107454/2022	26.11.2022	CONT C-6410/2022	SUMANTA DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-11-16			(Seat No - 108)